

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Mukesh Gokal  
V/s.  
M/s. Contrex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. Shrey Shah  
i/b.

For the  
Petitioners

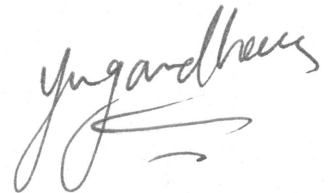


Jhargini Narula  
and Associates

②

Karun Rukhama  
i/b.  
Dootar Kalambi  
& Associates

For Respondents  
No. 2 to 6



③

Rohan Cama  
i/b.

For Respondent  
No. 11

R. K.

Kartikeya Associates

④

Nisha Shah, Advocate  
I/B Kalpesh Joshi  
Associates

For Intervener

Nisha

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**ORDER**

**C.P. No. 20/397-398/CLB/MB/MAH/2015**

In view of the Order passed by the Hon'ble High Court dated 21.01.2010,  
at request of the parties, place this matter on **31.03.2017**

Sd/-

**B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY  
MEMBER (TECHNICAL).**